

Two-laning of NHs in Rajasthan

1933. SHRI MAHMOOD A. MADANI:
SHRI SANTOSH BAGRODIA:

Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that there are National Highways in Rajasthan having single lane width and intermediate lane width;

(b) if so, the action being taken by Government to make them two-lane wide and by when;

(c) whether it is a fact that the existing crust thickness of National Highways in Rajasthan State is much less than the required thickness as per IRC standards; and

(d) if so, what action is being taken by Government to make them as per IRC standard and by when?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) Yes, Sir.

(b) Nearly 1060 km length of National Highways in Rajasthan which are entrusted to the State Government are having carriage way width less than 2 lanes. Widening to 2 lanes has been taken up in 217 km length under National Highway (Original) works and these works are in progress. Development of National Highways in the form of widening is a continuous process. During the current annual plan there is provision for widening to 2 lanes in 193 km length.

(c) and (d) Thickness or pavement in some stretches of National Highways, particularly in National Highways declared since February, 2004 are deficient with respect to the standards set in the relevant codes of IRC. Strengthening of pavements is a continuous process and is taken up within available resources and as per *inter-se* priority of other development works. No time-frame can be given for completion of strengthening of deficient pavements in the National Highways network in Rajasthan due to limited resources.

Work on National Highway 7

1934. DR. VIJAY MALLYA: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government propose to undertake development of the National Highway 7 Shiridi Ghat section from Shakaleshpur to Mangalore;

(b) if so, the total cost of the project;

(c) the time-frame fixed to undertake and complete the project;

(d) whether there is any impediment in undertaking this project; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA): (a) to (e) Yes, Sir.

Three developmental works amounting to Rs. 32.00 crore have been sanctioned for the improvement of NH-48 passing through Shiradi Ghat area (Shakaleshpur-Mangalore section). Out of these, two works have been awarded with twelve month completion period and are likely to be completed by June, 2008. For the third work, revised cost estimate based on tender is under consideration which will be completed after twelve months from the date of award. There has been some delay in the award and execution of sanctioned improvement works due to poor participation by contracting agencies.

Eastern by-pass for Jaipur

1935. SHRI SANTOSH BAGRODIA:
SHRI KALRAJ MISHRA:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Jaipur City needs an eastern by-pass to by-pass heavy vehicular traffic of National Highway;

(b) if so, by when the sanctions for by-pass connecting NH-8 (Ajmer-Jaipur) to NH-12 (Jaipur-Tonk), NH-12 (Tonk-Jaipur) to NH-U (Jaipur-Agra) and NH-II (Agra-Jaipur) to NH-8 (Jaipur-Delhi) are to be accorded by Central Government; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) to (c) There is already a Jaipur by-pass on western side of NH-8 connecting NH-8 (Delhi-Jaipur), NH-11 (Jaipur-Bikaner) and NH-8 (Jaipur-Ajmer). The need for construction of Jaipur bypass on eastern side of NH-8 connecting NH-8 (Ajmer-Jaipur), NH-12 (Jaipur-Tonk), NH-11 (Jaipur-Agra) and NH-8 (Jaipur-Delhi) was under consideration for inclusion under NHDP Phase VII. Due to *inter-se* priority of works, Jaipur City is not in the list of cities identified so far by the Ministry for construction of Ring Roads/By-passes under the first phase of NHDP Phase VII (*i.e.* Phase VIIA). However, this phase is yet to be approved by the Government.

Four-laning of Patna-Hajipur-Muzaffarpur road

†1936. SHRI MANGANI LAL MANDAL: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is a plan to develop and construct Patna-Hajipur-Muzaffarpur road under NHDP into a four-lane road; and

(b) if so, the latest and complete details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) 4-laning of Patna-Hajipur-Muzaffarpur section of NH-19 and NH-77 has been included under NHDP Phase IIIA on BOT basis.

†Original notice of the question was received in Hindi.